

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:1499  
ANSWERED ON:04.03.2011  
TARIFF REVISION  
Kanubhai Patel Jayshreeben

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) whether the Wind Energy Association has requested the Union Government for energy tariff revision and for providing structural facilities for the grid;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the other steps proposed to be taken by the Government to promote wind power industry?

**Answer**

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a): No, Madam, Ministry has not received any such request from Wind Energy Association.
- (b): Question does not arise.

(c): The Government is promoting commercial wind power projects through private sector investment in wind potential States by providing fiscal incentives such as 80% accelerated depreciation, concessional import duty on certain components of wind electric generators, excise duty exemption to the wind power industry, and 10 years tax holiday on income generated from wind power projects. Technical support including wind resource assessment to identify potential sites is provided by the Centre for Wind Energy Technology (C-WET), Chennai. This apart, preferential tariff is being provided in potential states. Government has recently announced a Generation Based Incentive (GBI) scheme under which Rs. 0.50/unit generated from wind power projects is being provided to projects which do not avail of accelerated depreciation benefit.

In addition, lending to wind power projects has been given the status of "infrastructure lending" which enables wind power projects for additional benefits.